

onnes. The total production target will herefore, be of the order of 304 lakh tonnes or 1968-69.

DRUGS IMPORT BY S. T. C.

927. DR. (MRS.) MANGLADEVI TALWAR : Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that drugs worth Rs. 150 crores were imported by the Jji.T.C. during the year 1965-66;

(b) whether it is also a fact that pharmaceuticals worth Rs. 70 to 80 lakhs only were found to be useful;

(c) if so, whether any enquiry has been made into the matter; and

(d) if not, what are the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) S.T.C, imported pharmaceuticals worth Rs. 1-16 crores duping the two years 1965-67. Imports during 1965-66 were of the order of Rs. 28 lakhs.

(b) No, Madam.

(c) and (d) Do not arise.

INDO-YUGOSLAV COLLABORATION IN THE MANUFACTURE OF ELECTRICITY METERS

928. DR. (MRS.) MANGLADEVI TALWAR : Will the Minister of COMMERCE be pleased to state:

(a) whether Government have accorded permission for the setting up of a factory in the private sector for the manufacture of electricity meters under an Indo-Yugoslav Agreement; and

(b) if so, the names of the collaborating firms of India and Yugoslavia in running this factory?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) So far as Ministry of Commerce is concerned, we have no information on the subject. However, the Ministry of Industrial Development and Company Affairs, who were consulted, have informed us that there is no unit in the organised private sector manufacturing electricity meters with Yugoslav collaboration.

(b) Does not arise.

ADVISORY COMMITTEES ETC. CONNECTED WITH THE MINISTRY

929. SHRIMATI SARLA BHADAURIA : Will the Minister of RAILWAYS be pleased to state:

(a) the names of various Advisory Committees, Boards or any other such Organisations connected with the Ministry of Railways, the names and qualifications of their members, and the functions assigned to each of them;

(b) the number of the members of each of these Committees or Boards who are (i) public men; and (ii) officials; and

(c) the total expenditure incurred on these Organisations during the last two years ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) to (c) A statement is attached. [See Appendix LXV, Annexure No. 63.]

ADVISORY COMMITTEES ETC. IN THE MINISTRY

930. SHRIMATI SARLA BHADAURIA : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the names of various Advisory Committees/Boards connected with his Ministry;

(b) the number of members in each Committee or Board who are public men and the number of those who are officials; and

(c) the total expenditure incurred on these organisations during the last three years ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) to (c) The information is being collected and will be placed on the Table of the House.

CASUAL LABOURERS IN SOUTHERN RAILWAY

931. SHRI THILLAI VILLALAN Will the Minister of RAILWAYS be pleased to state:

(a) whether casual labourers are recruited in a large number in the Construction Branch of the Southern Railway.

(b) the number of casual labourers in service at present on the Southern Railway; and

(c) what are their rights, privileges, pay and other conditions during their service?

THE MINISTER OF RAILWAYS
SHRI C. M. POONACHA : (a) Yes,
whenever considered necessary.

(b) About 24,300.

(c) These are contained in Chapter XXV of the Indian Railway Establishment Manual which is a publication available in the library of the Parliament.

निर्माण सम्बन्धी साज-सामान के बारे में सूचना

932. श्री राम सहाय : क्या औद्योगिक विकास तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनके मंत्रालय के अन्तर्गत सभी सरकारी उपकरणों के निर्माण संबंधी साज-सामान भारी उपकरणों आदि के बारे में विहित फार्म में हर साल की पहली जनवरी, पहली अप्रैल और पहली अक्टूबर को वित्त मंत्रालय के सरकारी उद्यमों के सलाहकार को सूचना भजनी शुरू कर दी है जैसा कि उनके मंत्रालय से उसके अधीन कार्य करने वाले सरकारी क्षेत्र के सभी उपकरणों को ऐसे आदेश दिए जाने की अपेक्षा की गई थी; और

(ख) यदि नहीं, तो इसके क्या कारण हैं ?

INFORMATION ABOUT CONSTRUCTION EQUIPMENT ETC.

932. SHRI RAM SAHAI : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether all the public undertakings under his Ministry have started sending information regarding construction equipments, heavy tools etc. in the prescribed proforma to the Adviser to Public Enterprises, Ministry of Finance, on the 1st of January, 1st of April and 1st of October every year, as was urged on his Ministry to issue orders to that effect to all the

public sector undertakings working under it; and

(b) if not, what are the reasons there-for?]

औद्योगिक विकास तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद) : (क) जी हाँ। इस मंत्रालय के अधीन सरकारी क्षेत्र के सभी उपकरण वित्त मंत्रालय द्वारा इस विषय में हाल ही में जारी किए गए आदेशों के अनुसार जब भी अवसर होता है, निर्माण उपकरणों आदि के बारे में निर्धारित फार्म पर सरकारी उपकरणों के ब्यूरो के सलाहकार (निर्माण) को जानकारी भेजते हैं।

(ख) प्रश्न ही नहीं उठता।

†[THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) Yes, Madam. All Public Undertakings under this Ministry are sending the information regarding construction equipments etc. in the prescribed proforma to the Adviser (Construction), Bureau of Public Enterprises, as and when occasion arises which is as per the latest orders issued by the Ministry of Finance on the subject.

(b) Does not arise.]

महू-उज्जैन गाड़ी को आग लगाने की कोशिश

933. श्री राम सहाय : क्या रेल मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि 25 जुलाई, 1968 को कुछ छात्रों ने महू-उज्जैन गाड़ी को उस पर पेट्रोल छिड़ककर आग लगाने की कोशिश की थी;

(ख) क्या इस सम्बन्ध में शुबह में कोई व्यक्ति गिरफ्तार किए गए हैं; और

(ग) क्या यह सच है कि कुछ जवानों ने मोके पर बीच में पड़कर इस घटना को रोका ?